

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 02/02/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anurag Singh, Adv.
Mr. M.M. Kashyap, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Additional Dasti service is allowed.

List the matter on 26-3-2009.

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(S.G.SHAH)
Registrar